

Filing no. 8227/2020 (B.A.)

Ramkeshwar yadav and ors. Vs state of Jharkhand

Name of advocate:- Devesh Krishna

Defects :

9 (i) Father's name of the petitioners at page no. 1, 2 and vak may be verified from impugned order.

(ii) Date of registration of FIR at Para 1, 2 and prayer may be verified from annexure 1.

(iii) Alleged sections at Para 1 may be verified from impugned order.

(iv) U/s in which charge was framed, stated at para 13 may be verified from impugned order.

(v) Name of petitioner no. 2 at page no. 1 and vak may be verified from vak.

(vi) B.A. no. and its date of disposal stated at second para of page no. 19 (impugned order) differs from the same at para 2.

(vii) Misc. Criminal application number is missing at para-6.